COURT - I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO.335 OF 2016 & IA NOs. 714 AND 715 OF 2016

Dated: 4th May, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:

JSW Energy Ltd. ...Appellant(s)

Vs.

Karnataka Electricity Regulatory Commission & Ors.Respondent(s)

Counsel for the Appellant(s) : Mr. Manpreet Lamba

Counsel for the Respondent(s) : Ms. Pratiksha Mishra for R.2, 3 & 5

ORDER

List the matter on <u>09.08.2017</u>. In the meantime, pleadings be completed. *Interim order to continue till 09.08.2017.*

(I. J. Kapoor) Technical Member (Justice Ranjana P. Desai) Chairperson

ts/kt